

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal.No.368-371/1999 (for prel. hearing)

A.P.POLLUTION CONTROL BOARD

Appellant (s)

VERSUS

PROF.M.V.NAYUDU(RETD.) & ORS.

Respondent (s)

(With Appln(s). for permission to submit additional document(s))

With

C.A.No.372/1999

(With Appln(s). for permission to submit additional document(s) &
with prayer for interim relief & office report)

C.A.No.373/1999

(With Appln(s). for permission to submit additional document(s) &
with prayer for interim relief & office report)

(for final disposal)

Date : 06/08/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE R.P. SETHI

For Appellant (s) Mr. Nikhil Nayyar, Adv. for
Mrs Urmila Sirur,Adv.

For Respondent (s) Mr. A. Subba Rao,Adv.
Mr. TV Ratnam, Adv.
Mr. Anil Kumar Tandale,Adv.
Mr. K. Ram Kumar,Adv.
Ms. Sandhya Goswami,Adv.
Mr. N. Ganpathy,Adv.
Mr. H.K. Puri,Adv.
Mr. Mahabir Singh,Adv.
Ms. Hemantika Wahi,Adv.

UPON hearing counsel the Court made the following
O R D E R

...L.....I....T.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Report with affidavit is submitted by the State of Andhra
Pradesh. Adjourned for twelve weeks for taking appropriate
action.

.SP1

(D.L. Chugh)
Court Master

(K.K. Chadha)
Court Master